

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/169/2016
NAME OF THE PETITIONER(S) : Arti Meenakashi Muthiah
NAME OF THE RESPONDENT(S) : The Reliance Motor Company Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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① T.K. Bhaskar
Priyadarshini.N
Keerthi Krishna
Abhil Jain

Counsel for Petitioner



② S. Santhakrishnan
For Kavitha
Suvana
(Sankha)

Counsel for Respondents

Counsel for Respondents



ORDER

The Counsels for both the parties are present. The matter shall be taken up with TCP/163/16 for final hearing. Put up on **04.10.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

ghk